



5. List this matter on 22.03.2021 for reporting compliance. It is made clear that the Corporate Debtor fails to pay the entire amount on or before 21.03.2021, the matter will be proceeded on merits.

Sd/-  
**RAJESH SHARMA**  
**Member (Technical)**

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

NP